

Annexure -1

Name of Corporate Debtor: SREE BHADRA PARKS AND RESORTS LTD

Date of commencement of liquidation: 10.02.2022

List of Stakeholders updated [w.r.t. Reg 12(2)(c) of IBBI (Liquidation Process) Regulations 2016]

List of Secured Financial Creditors

Sl. No	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Phoenix ARC Pvt Ltd	22-02-2022	37,33,44,822	34,94,71,727	Secured Financial Creditor	37,33,44,822	YES	<p>Primary Security- Property admeasuring 229.41cents and 363.900 cents at agasteeswaram village, kanyakumari in th name of CD</p> <p>Collateral Security: Property admeasuring 173.75 cents of land and building at Thirumarady village, Muvattupuzha Taluk, Ernakulam Dist in the name of Mrs.Prasanna Namboothirippad and Property admeasuring 6 cents at onakkur village, Muvattupuzha taluk,Ernakulam dist in the name of Mr.Narayanan Namboothiripad</p>	37,33,44,822	52.86%	NIL	NIL	2,38,73,095	NIL	The claimant calculated interest on monthly compounded instead of annual compounding
TOTAL			37,33,44,822	34,94,71,727		37,33,44,822			37,33,44,822	52.86%			2,38,73,095		